

HIGH COURT OF JAMMU & KASHMIR AND LADAKH
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)
(Office of the Registrar General at Jammu)

Subject:- Transfer of Advocate License.

NOTIFICATION

No. 1143 of 2026 RG/LP

Dated: 27/4/2026

In pursuance of Bar Council of India Resolution No.1-B/2026 (Transfer/Cril) dated 13.03.2026, Shri Amit Kumar, Advocate S/O Shri Ashok Kumar R/O H.No.06, Ward No.06, Lakhanpur, Tehsil & District Kathua, upon transfer of his enrolment from Bar Council of Punjab & Haryana is brought on the roll of Jammu & Kashmir and Ladakh Bar Council.

By Order.

Muftaba 27/04/26
(Syed Muftaba Hussain)
Registrar Administration (L.P.S)
Srinagar

No. 18993-1909 RG/LP

Dated: 27/4/2026

Copy forwarded to the:-

1. Principal District & Sessions Judge, Kathua.
2. Registrar Judicial, High Court of J&K and Ladakh, Jammu/Srinagar.
3. Secretary Bar Council of India, 21 Rouse Avenue Institutional Area, New Delhi for information and necessary action. This is in reference to his communication No.BCI:D:2023/2026 dated 08.042026.
4. Secretary Bar Council of Punjab & Haryana for information. This is in reference to his communication Ref. No.7564/2026 dated 24/03/2026.
5. CPC e-Courts, High Court of J&K and Ladakh, Jammu for uploading the same on the official website.
6. Manager, Government Press, Jammu for publication in the next issue of Government Gazette.
7. President, J&K High Court Bar Association, Jammu/Srinagar.
8. President, District Bar Association, Kathua.
9. **Mr. Amit Kumar, Advocate S/O Shri Ashok Kumar R/O H.No.06, Ward No.06, Lakhanpur, Tehsil & District Kathua.**

Muftaba 27/04/26
Registrar Administration (L.P.S)
Srinagar